

**SECOND CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF****GLOBUS CONSTRUCTORS & DEVELOPERS LTD.**

Registered Office: C-8, East of Kailash, New Delhi-110065

Second Corrigendum to the Public Announcement which appeared in this Newspaper on June 07, 2011 & Corrigendum to the public announcement (First Corrigendum) which appeared in this newspaper on June 23, 2011.

1. The Schedule of activity pertaining to the Open Offer has been changed and shall be read as under.

| Sr. No. | Activity                                                                                                                 | Original Schedule Days & Dates | Revised Schedule Days & Dates |
|---------|--------------------------------------------------------------------------------------------------------------------------|--------------------------------|-------------------------------|
| 1       | Date of Publication of Public Announcement                                                                               | Tuesday, June 07, 2011         | Tuesday, June 07, 2011        |
| 2       | Specified Date (For the purpose of determining the names of the share holders to whom the Letter of Offer would be sent) | Friday, June 24, 2011          | Friday, June 24, 2011         |
| 3       | Last date for announcement of Competitive Bid                                                                            | Tuesday, June 28, 2011         | Tuesday, June 28, 2011        |
| 4       | Date by which Letter of Offer will be posted to the Shareholders.                                                        | Monday, July 18, 2011          | Tuesday, July 26, 2011        |
| 5       | Date of Opening of the Offer                                                                                             | Friday, July 22, 2011          | Friday, July 29, 2011         |
| 6       | Last date for revising the offer price/number of Shares                                                                  | Monday, August 01, 2011        | Friday, August 05, 2011       |
| 7       | Last Date for withdrawing acceptance from the Offer                                                                      | Friday, August 05, 2011        | Thursday, August 11, 2011     |
| 8       | Date of Closing of the Offer                                                                                             | Wednesday, August 10, 2011     | Wednesday, August 17, 2011    |
| 9       | Last date of communicating rejection/ acceptance and payment for Applications accepted will be dispatched                | Thursday, August 25, 2011      | Thursday, September 01, 2011  |

The above dates where ever it appeared in the Original Public Announcement be read accordingly.

2. The Last Date for revision of the offer price, where ever appearing should be read as August 05, 2011 in place of August 01, 2011.

3. The Last Date of withdrawal of the acceptance tendered by the shareholders, wherever appearing should be read as August 11, 2011 in place of August 05, 2011.

The Board of Directors of M/s Pandora Developers and Infrastructure Private Limited having its registered office situated at C-165, Naraina Industrial Area, Phase-1, New Delhi-110028 accept full responsibility for the information contained in this Corrigendum to Public Announcement and also the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 & subsequent amendments thereof.

This Corrigendum to the Public Announcement will also be available on SEBI's website at [www.sebi.gov.in](http://www.sebi.gov.in)



**Issued by Manager to the Offer on behalf of the Acquirer  
D & A Financial Services (P) Limited**

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Date : 26.07.2011

Place: New Delhi

Email: [dafspl@gmail.com](mailto:dafspl@gmail.com)

Contact Person: **Mr. Priyaranjan**